

PRESS NOTE

Operationalization of Standards for Camel Milk

FSSAI has received requests from several quarters including the National Research Centre on Camel, Bikaner and the Government of Gujarat regarding inclusion of camel milk under Food Safety and Standards Regulations, 2011.

2. Based on the recommendations of the Task Force on Milk and Milk Products, FSSAI had framed standards for camel milk specifying the minimum content of Milk Fat and Milk Solids-not-Fat (SNF) in Camel Milk i.e. 3.0 % and 6.5 % respectively applicable all over India. The draft notification regarding the same was published in the gazette on 06.11.2016 for stakeholder's consultation and the same were operationalized with effect from 29th November 2016 in order to facilitate trade.

3. However, after stakeholder's consultation, it was decided to bring down the values of **Fat and SNF content of camel milk to 2.0 and 6.0 per cent.** respectively keeping in view the average composition of milk of domestic camel breeds. Accordingly, the revised values were included in the draft of final regulations which have been approved by the Food Authority in its recent meeting held on 25th May, 2017.

4. These standards for camel milk (2.0 per cent. Fat and 6.0 per cent. SNF content) shall come into force from 1st June, 2017 and implementation of the same shall commence with immediate effect.

F. No. A-1 (1)/Standards/MMP/2012 (Part-I)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulation division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the **1st** June, 2017

Subject: Directions under Section 16(5) of the Food Safety and Standards Act, 2006 regarding operationalization of standards for camel milk.

In exercise of the power conferred under Section 92 of the Food Safety and Standards Act, 2006 (34 of 2006), the FSSAI had framed the standards for camel milk, the draft of which had been notified on 06.12.2016 for inviting comments of the stakeholders. These standards for camel milk had been operationalized on 29th November, 2017. Thereafter, based on the comments received from the stakeholders, the standards for camel milk have been revised and are expected to be notified shortly as final regulations. Now, the FSSAI has operationalized the revised standards for camel milk (as enclosed) with immediate effect (i.e. from 1st June, 2017).

2. In exercise of the power vested under Sections 16(5) Food Safety and Standards Act, 2006, the Competent Authority hereby directs the Food Safety Commissioners of States/ U.T.s to implement the above mentioned standards.
3. This issues with the approval of the Competent Authority.



Sunil Bakshi
Advisor (Regulation)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,
3. All Directors, FSSAI.

Date: 1st June, 2017

Operationalization of Standards for Camel Milk

F. No.A-1 (1)/Standards/MMP/2012 (Part-I): - In exercise of the power conferred by clause (d) of sub-section (2) of Section 18 of the Food Safety and Standards Act, 2006 (34 of 2006), the Food Safety and Standards Authority of India, hereby makes the following standards in respect of camel milk operational from 1st June, 2017:

2. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulations 2.1 relating to 'DAIRY PRODUCTS AND ANALOGUES', in sub-regulation 2.1.1, in the Table,-

(a) before the words 'Mixed Milk' in column (1) and their respective entries in columns (2), (3), (4) and (5), the following shall be inserted, namely: -

Class of Milk	Designation	Locality	Milk fat	Minimum percent milk solids not fat
(1)	(2)	(3)	(4)	(5)
"Camel Milk	Raw, pasteurised, boiled, flavoured and sterilized	All India	2.0	6.0"